



**Government of Jammu and Kashmir
J&K Pollution Control Board**

Winter Office: November-April
Parivesh Bhawan, Gladni,
Transport Nagar, Narwal,
Jammu (J&K) 180006
Ph/Fax: 0191-2476925

Summer Office: May-October
Sheikh-Ul-Alam Campus,
Behind Govt. Solk Factory,
Rajbagh, Srinagar(J&K) 190008
Ph./Fax: 0194-2311165

email: membersecretaryjkspcb@gmail.com

**The Consultant (Judicial)
Hon'ble National Green Tribunal
New-Delhi.**

No:- PCB/NGT/78/019/ 1766

Date:- 03 /02/2021.

Sub:- Westend Green Farms Society Versus Union of India & Ors.

Ref:- Consultant Judicial e-mail dt 02/02/2021 with regard to compliance of Hon'ble NGT order dated 23-07-2020 in OA No. 400/2017.

Sir,

With regard to your email under reference on above subject, it is to say that, in compliance to the order dated 23-07-2020 of the Hon'ble NGT in OA No. 400/2017, the J&K Pollution Control Board has already submitted the quarterly status report as on 30-11-2020 to Member Secretary Central Pollution Control Board (CPCB) vide communication No. PCB/T/C/CPCB/Hotel/Qtr/2020/740-43 dt 31-12-2020, copy whereof is attached herewith.

The report may kindly be placed before the Hon'ble NGT for consideration please.

Encl. Communication dt 31-12-2020

Yours faithfully


(B. M. Sharma)

Member Secretary
J&KPCB

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JK Pollution Control Board
Jammu

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email:membersecretaryikspcb@gmail.com

The Member Secretary,
Central Pollution Control Board,
(Ministry of Environment & Forests)
PariveshBhawan, C.B.D. Cum-Office Complex,
East Arjun Nagar, Shahdara,
Delhi-110032.

No: PCB/T/C/CPCB/Hotel/Qtr/2020/ 740-43

Date: 31-12-2020.

Sub: - Quarterly status report as on 30.11.2020 in compliance with Hon'ble NGT order dated 23.07.2020 in matter of OA No. 400/207 titled as Westend Green Form Society Versus Union of India & Ors.

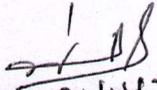
Ref:- CPCB email dated 23.12.2020.

Sir,

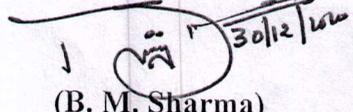
With reference to the above cited subject, the J&K PCB has taken following steps for implementation of Hon'ble NGT directions in matter of OA No. 400/207 titled as Westend Green Form Society Versus Union of India & Ors. issued on dt. 23.07.2023.

A	Public Notices published in the News Papers for vide publicity among all the Stake Holders.	i. Greater Kashmir on 09/10/2020. ii. State Times on 09/10/2020. iii. Amar Ujala Hindi News Paper on 09/10/2020. iv. Daily Excelsior on 12/10/2020.
B	Directions have been issued to both the Regional Directors, PCB Jammu/Kashmir regions for implement the Mechanism / Guide lines for control of pollution and Enforcement of Environment Norms at Individual Establishments and the Area/cluster of Restaurants/Hotels/ Banquets etc.	
C	The latest information as on 30/11/2020 on prescribed CPCB format is also enclosed.	

Encl.: a/a.


30/11/2020
Asstt. Environmental Engineer

Yours faithfully,


(B. M. Sharma)
Member Secretary
PCB, Jammu.

Copy to :-

- 1- Sh. N. K. Gupta Sc. E & DH, Sc. E & DH UPC-I Division, Central Pollution Control Board, East, Arjun Nagar, Delhi-110032 (nkgupta.cpcb@nic.in)
- 2- Asstt. Environmental Engineer, PCB, Jammu.
- 3- PA to the Chairman for information of the Chairman J&K, PCB.
- 4- Office file.

Format seeking information regarding Mechanism/Guidelines for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants / Hotels / Motels / Banquets etc.

1.	Name of UT : Jammu and Kashmir			
2.	Total No. of Units : 2268			
	Restaurants: 128	Hotels:1798	Motels:	
	Banquets: 342	Marriage Hall:	Other such type of units:	
3.	Is there any Mechanism / Guidelines / Mitigation measures for Control of Pollution and Enforcement of Environment Norms at Individual Establishments and the Area / Cluster of Restaurants / Hotels / Motels / Banquets etc.? (If yes, please enclose copy of the same)			Yes / No (Yes CPCB guidelines)
4.	Consents / Clearances / Control Options	Yes (No. of Units)	No (No. of Units)	Planning/Applied (No. of Units)
i)	Consent to Establish under Air / Water Act	27	0	3
ii)	Consent to Operate under Air / Water Act	1171	1025	42
iii)	Permission for concerned Authorities in accordance with provisions of Noise Rules	NA	NA	NA
iv)	Permission for Ground Water Extraction from concerned Authorities, if required	NA	NA	NA
v)	Building Plan Approval from concerned Authorities	NA	NA	NA
vi)	Fire Safety Certificate / NOC from concerned Authorities	NA	NA	NA
5.	Water Pollution Control			
i)	Main Water Source	Municipality water supply (2268 No.)	Bore Well ground water (01 No.)	Private Supplier (No.)
ii)	Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) provided	Yes (413No.)	No (361 No.)	N.A
	ETP/ STP Compliance status	Complying (364No.)	Non complying (49 No.)	Planned for (No.)
iii)	Rain Water Harvesting System (RWH) adopted	Has RWH (No.)	No RWH (2268 No.)	In process (No.)
iv)	Sewerage Network available	Yes (224No.)	No (2033 No.)	N.A
	Unit connected to sewerage network	Yes (224 No.)	No (1816 No.)	Planned (217 No.)
6.	Air Pollution Control			
i)	Kitchen with proper ducting/ Exhaust arrangements	Yes (1451No.)	No (26 No.)	Has no kitchen (780No.)
ii)	Main fuel for Kitchen / Heating / Ovens (LPG / PNG / CNG / etc.)	LPG (1477No.)	PNG / CNG (No.)	No Kitchen (780No.)
iii)	Tandoors – Fuel used /heating	Coal/ Charcoal	CNG / PNG	No Tandoor

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	(Coal / Petcoke / LPG / PNG / etc.)	(347 No.)	(No.)	1910No.)
iv)	DG Set Operation – Main fuel	Diesel (1397No.)	CNG / LPG (No.)	Non-operational (No.)
v)	DG Sets – Proper Stack Height	Proper Stack Yes(1316No.) No (81 No.)		Planned for (No.) (No.)
7.	Solid Waste Management			
i)	Proper storage & segregation facility within unit	Yes (1357No.)	No (897No.)	Planned for (3No.)
ii)	Provision of composting facility	Yes (94No.)	No (452 No.)	Planned for (No.)
iii)	Units having engagement with local body for collection / processing of waste	Yes (1897No.)	No (360 Nos.)	Planned for (nil)
8.	Noise Pollution Control			
i)	Permission from Authorities as per provisions of Noise Pollution (R & C) Rules, 2000.	Yes (No.)	No (No.)	Applied for (No.)
ii)	D.G. sets – compliance with stipulated standards	Yes (1396 No.)	No (1 No.)	N.A
iii)	Complaints received from local people	Yes 2 (No.)	No (1395No.)	No. addressed (2 No.)
9.	Parking & Other Issues			
i)	Parking Provisions – Own/Contracted/On-road Parking nuisance.	Own Parking (1246 No.)	Contracted (241 No.)	On-road parking (770Nos.)
ii)	Units having adequate parking facilities (Self / Common)	Yes (768No.)	No (478No.)	Planned for (No.)

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J&K Pollution Control Board
Jammu

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u. Gladni,
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76925

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Rajbagh, Srinagar (J&K) 190008
Ph./Fax: 0194-2311165.

email: membersecretaryjkpcb@gmail.com

The Regional Director,
Pollution Control Board,
Jammu / Kashmir.

Hon'ble NGT compliance

No:- JKPCB/NGT/78/019/114-116

Date:- 26-06-2020.

Sub:- Mechanism / Guidelines for control of Pollution and enforcement of Environment Norms at Individual Establishments and the Area / Cluster of Restaurants / Hotels / Motels/Banquets etc.

Ref:- CPCB No. B-31013/30/2020/UPC-I/216 dt. 19-03-2020.

Kindly find enclosed herewith CPCB communication received from CPCB-GoI, vide No. B-31013/30/2020/UPC-I/216 dt. 19-03-2020 on the referred subject.

You are advised to comply with the Hon'ble NGT order dt. 20-12-2019 in OA 400 / 2017 in case titled as Westend Green Farms Society V/s UoI and Ors., to adopt the Mechanism / Guidelines prepared by CPCB with necessary modifications but without diluting its essence and furnish the modified mechanism / guidelines.

The status report about compliance as per enclosed format to this office for onward submission the CPCB-GoI, within weeks time positively.

Time bound compliance.

Encl:- CPCB letter dt. 19-03-2020
With guidelines.

(B.M. Sharma)

Member Secretary
JK PCB, Jammu

Copy to the:-

- i) P.A to Chairman for information of the Chairman, JKPCB, Jammu.

12/10/2020

Government of Jammu and Kashmir
J&K Pollution Control Board

Jammu

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Shokh-ul-Aalam Campus,
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Ph./fax: 0194-2311165

Winter office: November-April

Farvesh Bhanan, Gadin,
Transport Nagar, Narval,
Jammu (JK) 180036.
Ph./fax: 0191-2476925



Public Notice

Compliance of Environment Norms by Marriage Halls / Restaurants / Hotels / Motels / Banquets etc. In pursuance to the orders of the Hon'ble National Green Tribunal dated 23-07-2020, in O.A No. 100 / 2017, in the matter of compliance of Environment Norms by Restaurants / Hotels / Motels / Banquets etc. all the Marriage Halls / Restaurants / Hotels / Motels / Banquets etc. in the Union Territory of Jammu & Kashmir are hereby, by way of this public notice, are directed to comply with the mechanism / guidelines for Control of Pollution and enforcement of Environment Norms at individual establishments and the Area / Cluster of Restaurants / Hotels/ Motels / Banquets etc. as issued by the Central Pollution Control Board (Govt. of India) Delhi, dt.19-03-2020.

Accordingly, the Marriage Halls / Restaurants / Hotels/ Motels/Banquets etc. in Jammu and Kashmir shall obtain Consent to Establish / Consent to Operate under Water (P&CP) Act, 1974 and Air (P&CP) Act, 1981 from the Jammu & Kashmir Pollution Control Board, without further loss of time. Failure to obtain mandatory consent of the Board shall lead to closing down of the non-compliant activities, initiating prosecution and recovering compensation on 'Polluter Pays Principle'. For further details, kindly refer www.jkspcb.nic.in or contact the concerned Divisional Officer, J&K PCB.

DIP/J-1946-P/20
Dt: 9-10-2020

Member Secretary
JK PCB, Jammu.

(Handwritten signature)

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J&K Pollution Control Board
Jammu**



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email: memberssecretaryjkspcb@gmail.com

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DIP/J-1946-P/20
Dt. 08-10-20


Member Secretary
JK PCB, Jammu.

State Times 9-10-20

31/12 31/12/20

जम्मू | शुक्रवार, 9 अक्टूबर 2020

10



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J&K Pollution Control Board

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DIP/J-1946-P/20

Dtd : 08-10-2020

Sd/-

Member Secretary
JK PCB, Jammu.



GOVERNMENT OF JAMMU AND KASHMIR

J&K Pollution Control Board Jammu

Summer Office: May-October

Sheikh-ul-Adab Campus, Behind Govt. SPS Factory,
Rajbaga, Srinagar/J&K 190008

PUBLIC NOTICE

**Compliance of Environment Norms
by Marriage Halls / Restaurants /
Hotels / Motels / Banquets etc.**

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Jal-Atelier Secretary
JK PCB, Jammu.

DAK-NB-2640_20